

**GOVERNMENT OF INDIA
COMMUNICATIONS
LOK SABHA**

UNSTARRED QUESTION NO:4495
ANSWERED ON:18.12.2000
TELECOM FACILITIES
BALIRAM

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) the details of those colonies under his department in which STD/ISD, Fax, grocery, vegetable and fruit shops are running;
- (b) whether only NDMC has the right to allocate space for commercial units/STD/ISD shops in NDMC areas;
- (c) if so, the basis on which these shops are running in these colonies;
- (d) whether his department is recovering rent from STD/ISD shops, vegetable and fruit sellers on the basis to local market value;
- (e) if so, the details thereof;
- (f) if not, the reasons therefor; and (g) the steps taken/proposed to be taken to check such illegal of running of shops in departmental colonies?

Answer

MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI TAPAN SIKDAR)

- (a) to (g): The information is being collected and will be laid on the Table of the House.